

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO. 141 of 2021(SZ)

The Tribunal on its own motion based on the news item published in Kerala Kaumudi News : Applicant Paper web edition dated 6th June 2021 under the caption "A New Ray of Life For Pallikkalar".

Vs

State of Kerala & Others : Respondent(s)

**REPORT FILED BY THE CHIEF ENVIRONMENTAL ENGINEER,
KERALA STATE POLLUTION CONTROL BOARD, FOR AND ON
BEHALF OF THE RESPONDENT**



Adv. Rema Smrithi V.K

ADDITIONAL STANDING COUNSEL FOR THE FIFTH RESPONDENT

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Dated this the 11th day of November 2024

Rema Smrithi. V.K. Advocate

ADDITIONAL STANDING COUNSEL FOR THE FIFTH RESPONDENT

SOUTH ZONE, CHENNAI

Original Application No.141 of 2021 (SZ)

Applicant : The Tribunal on its own motion based on the news item published in Kerala Kaumudi News Paper web edition dated 6th June 2021 under the caption "A New Ray of Life For Pallikkalar".

Respondents : State of Kerala & Others

Report filed by Chief Environmental Engineer, Kerala State Pollution Control Board, Regional Office, Thiruvananthapuram on behalf of The Kerala State Pollution Control Board, in Original Application No. 141/2021.

1. In continuation to the report submitted on 12/09/2024 by Kerala State Pollution Control Board, wherein it has reported that

The Kerala State Pollution Control Board (KSPCB) has been coordinating a study with CSIR-NEERI on the water quality and pollution in Pallikkalar, based on a Memorandum of Agreement signed in January 2024. After an initial field visit in April 2024, NEERI conducted physio-chemical analysis of water samples from Pattoli and Valiyath Canals, revealing issues such as high suspended solids and evidence of domestic sewage and stormwater discharge. The water quality was found to be low-strength, with no detectable levels of toxic heavy metals. Despite challenges in obtaining complete secondary data from various departments, KSPCB has followed up and forwarded available information to NEERI. A post-monsoon study was planned for September-October 2024 to further assess pollution sources, estimate sewage loads, and evaluate treatment options. The project is progressing in line with the directives from the Hon'ble National Green Tribunal (NGT), and KSPCB is working to ensure its timely completion.

2. As reported earlier, NEERI officials had visited for post monsoon sampling and for available secondary data collection on 18th, 19th and 20th of



Vinaya
VINAYA. K.S

CHIEF ENVIRONMENTAL ENGINEER

October, 2024. Samples were taken from all the previous locations (5 locations from Pattoli Canal & 6 locations from Valiyat Canal) from which pre monsoon samples were collected and a few extra locations (4 locations from Pattoli canal, 3 locations from Valiyat Canal and 1 location from Pallickalar near the canal mouth) and sent to NEERI lab at Nagpur for further analysis. The results of which are to be made available.

3. The secondary data required for the study has not been completely received from the relevant departments. In light of this, a review meeting was conducted by the Member Secretary on 02/11/2024 to discuss the way forward. During the meeting, it was decided to escalate the follow-up process by engaging higher authorities from the concerned departments to ensure the timely collection of the necessary data and to facilitate NEERI to complete the study.

4. It is humbly submitted that the matter is being followed up to get the project done through CSIR-NEERI within the time limit, in compliance with the order of Hon'ble NGT.

All that stated above are true to the best of my knowledge and belief.

Dated this the 11th day of November 2024.



Vinaya
Chief Environmental Engineer

KSPCB

VINAYA. K.S

CHIEF ENVIRONMENTAL ENGINEER

Solemnly affirmed and signed by the deponent who is known to me on
this the 11th day of November 2024.